

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-207**  
IB-1874/ND/2019  
New IA/3642/2020

**IN THE MATTER OF:**

M/s. Anurautan Textiles Pvt. Ltd.

**Vs**

M/s. Sarveshwar Creations Pvt. Ltd.

...Applicant

...Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 11.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Aditya Dewan, Mr. Abhishek and Mr. Manahor Lal for RP

For the Respondent

: Mr. Ekta and Mr. Ayushman

**ORDER**

Mr. Aditya Deewan and Mr. Siddarath appeared on behalf of IRP. Ms. Ekta Chaudhary appeared on behalf of petitioner. Mr. Ayushman appeared on behalf of Suspended Board of Director.

In course of hearing the RP/respondent seeks 3 days' time to file the reply. He is directed to file the reply within 3 days from today after serving advance copy upon the petitioner.

In course of hearing, Mr. Aditya Deewan informed that yesterday the RP has also filed an application, so the same may be listed along with this application. Mr. Aditya Deewan is directed to share the diary no /IA no of that application with the Court Officer, So that same may be listed with this application. List both the applications on 16.09.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**